

or whether the Handloom Board refused—that they won't be able to supply the yarn required?

The Minister of Commerce and Industry and Iron and Steel (Shri T. T. Krishnamachari) : Government have fully satisfied themselves in regard to all the facts on which they have made a decision.

Shri Dabhi : May I know what has become of the proposal of the All India Khadi and Village Industries Board to introduce 25 lakhs *charkhas* during the Second Five Year Plan for supplying yarn sufficient to produce about 1500 million yards? What is the decision taken by Government?

Shri T. T. Krishnamachari : The question must be put to my hon. colleague the Minister for Production.

Shri Dabhi : I did not hear.

Mr. Speaker : He said another Minister must be asked about it.

Shri M. S. Gurupadaswamy : May I know whether there is a large unused capacity in the mills and what steps they have taken for the purpose of making use of this unused capacity?

Shri T. T. Krishnamachari : I do not grant the presumption.

Shri T. N. Singh : May I know, after the new licence for introducing a little more power looms, what will be the effect on the progress that is being made in the matter of non-power handloom weavers and their production? Will the rate of progress be retarded or will it be static at the stage at which it is?

Shri T. T. Krishnamachari : It has become considerably accelerated.

Shri A. M. Thomas : May I enquire whether in coming to the decision that has been taken by Government they have taken into consideration the interim report submitted by the committee which has been asked to enquire into the possibilities of the Ambar Charkha?

Shri T. T. Krishnamachari : To the extent that it was necessary for taking a decision, yes.

Shri Srinivasan Singh : May I know whether Government is still contemplating to subsidise the policy of providing 25 lakhs of Ambar Charkhas in the Second Five Year Plan or are the Government reducing the number of Ambar Charkhas?

Shri T. T. Krishnamachari : That question, as I said, must be addressed to another quarter.

Shrimati Sushama Sen : May I know how much cloth is imported from foreign countries and whether we cannot replace that by our own Indian cloth?

Shri T. T. Krishnamachari : It may be that we are importing about 12 million yards but we are also expecting to export 1000 million yards.

Shri Bhagwat Jha Azad : What would be the impact of the sudden decision of Government, contrary to the general wishes of the people, in introducing the automatic looms on the employment in this country?

Shri T. T. Krishnamachari : It will add to employment that way.

Indian Jute Mills Association

*21. **Shri Tushar Chatterjee** : Will the Minister of Commerce and Industry be pleased to state :

(a) whether it is a fact that the Indian Jute Mills Association has taken a decision to seal 2 1/2 per cent. looms in Jute Mills;

(b) if so, whether Government have been consulted in this matter; and

(c) what is the estimated number of employees to be declared surplus as a result of this measure and what steps have been taken to provide them alternative employment?

The Minister of Heavy Industries (Shri M. M. Shah) : (a) and (b). Yes Sir.

(c) It is not expected that there will be any retrenchment of labour as a result of this measure.

Shri Tushar Chatterjee : How is it that even after the 2 1/2 per cent. sealing there is no question of surplus labour?

The Minister of Commerce and Industry and Iron and Steel (Shri T. T. Krishnamachari) : There is always a certain amount of cushioning in the matter of labour employed in jute mills, as my hon. friend knows. You have a scheme of *badlis* which is a sort of shifting labour and we have not yet created any process of evaluation as yet of the effect of the sealing of these looms on this class. But, we have been told by the Association that there is not likely to be any effect so far as employment of labour is concerned which would be appreciable.

Shri Tushar Chatterjee : Still when it is a retrenchment question, has not Government thought it fit and proper to enquire what will be the total number of workers rendered surplus?

Shri T. T. Krishnamachari : Government have asked for a full information from the appropriate body. They have only had an interim answer. If any full answer is available later on and if my hon. friend will repeat his question, the answer will be given.

Shri Tushar Chatterjee : What is the exact reason for allowing the sealing of looms?

Shri T. T. Krishnamachari : The reason is that there has been a surplus of production and the stocks have been mounting up with its consequent effect on prices.

Shri Tushar Chatterjee : In view of the fact that fluctuation in stocks is a very normal feature in the jute industry, is it not desirable that Government adopts the principle that at least such drastic steps as the sealing of looms are not allowed to be taken ?

Shri T. T. Krishnamachari : I am not prepared to agree to the very facile presumption that the accumulation of stocks is of a normal character. I think the accumulation in this case has exceeded the normal limits.

N. E. S. Block Advisory Committees

*23. **Shri Bheekha Bhal :** Will the Minister of Planning be pleased to state :

(a) whether it is a fact that the meetings of Block Advisory Committees of N.E.S. Blocks are held in different villages in Rajasthan;

(b) if the answer to part (a) above be in the affirmative whether any facility for transport is being provided to members for reaching places of meetings; and

(c) whether any T. A. or D. A. is paid to those non-official members who are neither M. L. As. nor M. Ps. ?

The Deputy Minister of Planning (Shri S. N. Mishra) : (a) Meetings of the Block Advisory Committees of N.E.S. Blocks are occasionally held in the villages other than the block headquarters.

(b) Facilities for transport, wherever possible, are provided to the members for attending meetings of the Advisory Committees.

(c) No. T. A. or D. A. is paid to the non-official members from the block budgets. Representatives of the Panchayats are entitled to their actual expenses from the Panchayat funds.

Shri Bheekha Bhal : Is it a fact that the meetings are held in out of the way places and that arrangements are not made by the Blocks for carrying the members to the place of meeting?

Shri S. N. Mishra : We have got this information, namely, that transport is provided to the members for attending the meetings in the villages. As regards the enquiry whether these meetings are held in out of the way places, I have no information at the moment.

Shri Bheekha Bhal : Arising out of the reply to part (c) of the question, may I know whether Government have made any enquiries as to the extent of T. A. and D. A. given from Panchayat funds ?

Shri S. N. Mishra : The Government of Rajasthan has told us that representatives of Panchayats are entitled to their actual expenses from Panchayat funds.

Shri Thirumalaiah : May I know whether the members are also provided with

transport facilities for inspecting the work in the different parts of the N.E.S. Blocks?

Shri S. N. Mishra : I think that is the happy experience of hon. Members so far as I have been able to know from them.

डा० राम सुभाग सिंह : मंत्री महोदय ने अभी कहा है कि नान-आफिशियल मेम्बर्स को कोई टी० ए० या डी० ए० नहीं दिया जाता है। क्या मैं यह जान सकता हूँ कि जो आफिसरें एन० ई० एस० की मीटिंग्स को प्रेंटेंड करने जाते हैं, उनको टी० ए० और डी० ए० दिया जाता है या नहीं और यदि दिया जाता है, तो क्यों ?

श्री श्या० नं० शिखर : इस विषय में कायदे बने हुये हैं, जिनके मुताबिक आफिसरान को टी० ए० और डी० ए० मिलते हैं। लेकिन हम ने अपनी तरफ से राज्य सरकारों को परामर्श दिया है कि जहां तक हो सके, उन्हें नान-आफिशियल मेम्बर्स को रीकनेबल घाउट-आफ-पाकेट एलाउंस देना चाहिये और कुछ राज्य सरकारों ने ऐसा प्रबन्ध किया भी है, लेकिन सभी राज्य सरकारों ने ऐसा प्रबन्ध नहीं किया है।

डा० राम सुभाग सिंह : सन् १९५२ से कम्युनिटी प्रोजेक्ट खुली हुई है और एन० ई० एस० ब्लाक भी करीब डेढ़ वर्ष से खुले हुए हैं। अब तक प्लानिंग बिनिस्ट्री ने इस तरह की हरकत क्यों होने दी कि बड़े-बड़े आफिसरों को तो डी० ए० और टी० ए० दिया जाता है लेकिन अगर कोई छोटा किसान इन मीटिंग्स को प्रेंटेंड करने चाहे तो उसको नहीं दिया जाता। क्या प्रथम पंच वर्षीय योजना की सफलता की यही निशानी है ?

श्री श्या० नं० शिखर : जो बातें अभी माननीय सदस्य ने कही हैं उन्हीं पर पंच वर्षीय योजना की सफलता मूनाहसिर करती है ऐसा तो मैं नहीं समझता। लेकिन पहले हमको इसकी पूरी जानकारी नहीं